

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A.No.2519/94

New Delhi: this the 22nd day of September, 1999.

HON'BLE MR.S.R.ADIGE, VICE CHAIRMAN (A).

HON'BLE MR.KULDIP SINGH, MEMBER (J)

Nanak Chand S/o Ram Avtar,

HSF-I, Office of Carriage & Wagon Supdt.,

Northern Railway,

Ghaziabad (UP)

.....Applicant.

(By advocate: Shri A.K.Bhardwaj)

Versus

1. Union of India

through

the General Manager,

Northern Railway,

Baroda House,

New Delhi.

2. The Divisional Railway Manager,
Northern Railway, Delhi Division,
Near Cannught Place,
New Delhi.

4. Sh.Baboo Lal S/o Sh.Kacharoo,
MOM, Northern Railway, C & W Depot,
Ghaziabad(UP).

5. Sh.Rajinder Kumar,
S/o Sh.Shyam Sunder,
CWS Depot,
Northern Railway,
Ghaziabad (UP)

..... Respondents.

(BY Advocate: Shri R.L.Dhawan).

ORDER

HON'BLE MR.S.R.ADIGE, VICE CHAIRMAN (A).

Applicant claims seniority above Respondent No.4 and Respondent No.5 on the post of Master Craftsman w.e.f. 1.3.93 .

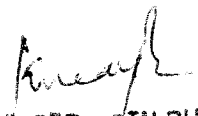
2. Heard.


3. Admittedly pursuant to Tribunal's order dated 22.10.91 in Oa No.1294/89 applicant was given the benefit of seniority as Highly Skilled Fitter

(Rs.380-560) w.e.f. 1.1.84, but there is no specific

27
denial in applicant's rejoinder to the specific averment made by respondents on this reply that R-4 and R-5 were also promoted as H.S.Fitter w.e.f. 1.1.84, and stood senior to applicant as they were promoted as Semi-skilled Fitter and Skilled Fitter earlier than applicant. There is also no specific denial in rejoinder to the specific averment in para 4.7 of respondents' reply that while R-4 and R-5 were promoted as Master Craftsmen, applicant was called for suitability test for promotion as MCM on 16.12.94 in his turn, applicant failed to appear for the same.

4. The OA is therefore dismissed as warranting no interference. No costs.


(KULDIP SINGH)
MEMBER(J)


(S.R. ADIGE)
VICE CHAIRMAN(A).

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